

Name of the Corporate Debtor: Nextgen Infratel Private Limited; Date of commencement of CIRP: August 28, 2025; List of creditors as on: September 23, 2025; for claims received upto September 15, 2025																		
List of operational creditors (Other than Workmen and Employees and Government Dues)																		
Sl. No.	Name of creditor	Details of claim received				Details of claim admitted								Amount of contingent claim	Amount of any mutual dues that	Amount of claim not admitted	Amount of claim under verification	(Amount in Rs.) Remarks, if any
		Date of receipt	Principal Amount Claimed	Interest amount claimed	Amount claimed	Principal Amount Admitted	Interest amount admitted	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Gupshup Technology India Private Limited	15/09/2025	₹ 23,76,551.00	₹ 40,97,944.00	₹ 64,74,495.00	₹ 3,84,299.00	₹ 5,90,536.00	₹ 9,74,835.00	Unsecured	0	0	NA	12.57%	0	0	0	₹ 54,99,660.00	The invoice No. CRM/POST/Jan/16-17/245 has been admitted by the management of CD, the same is also mentioned in order. On that bases we are admittio the part claim.
1	Total	-	₹ 23,76,551.00	₹ 40,97,944.00	₹ 64,74,495.00	₹ 3,84,299.00	₹ 5,90,536.00	₹ 9,74,835.00	-	0	0	-	12.57%	0	0	0	₹ 54,99,660.00	